

Both sides present.

Counsel for respondents submits that a joint counter affidavit will be filed in all these cases within 3 weeks. Counsel for applicant may file rejoinder within one week. Call on 31.1.92.

31/1
enr

fm
17.12.91.

None appears.

No counter has been filed despite several opportunities. Accordingly, list before the Bench for further directions on 2.3.92.

Statement by
Respb by
6.2.91

fm
31.1.92.

SPM

SPM & AVH

(8) Mr K Ramakumar
Mr George Joseph, ACGSC by Mr TA Rajan

Arguments heard. Judgment on 31.3.92.

fm
31.3.92

fm
2.3.92

fm
21/4
92

SPM & AVH

Orders pronounced in open court.

fm
21-4-92

FO CROWN
PCLF COSTS
N.D.
fm